

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 120

IA(I.B.C)/1153 (CH)2024
in
C.P. (IB) No. 97/Chd/Hry /2018
(Admitted)

IN THE MATTER OF:

Oriental Bank of Commerce

...Petitioner

Vs.

Isolux Corsan India Engineering &
Construction Pvt. Ltd. and others.

...Respondent

Under Section: 7, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 12.06.2024.

Sd/-

Court Officer

Preeti
09.05.2024